

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO.

245 OF 1998

Applicant(s) Smti Bhanu Dutta
VS.

Respondent(s) Union of India

Advocate for Applicant(s) Mr. N. Dutta
Mr. D. K. Das

Advocate for Respondent(s)

Rly. S.c.

Notes of the Registry	Date	Order of the Tribunal
① This application is in not in time. Condonation petition not filed. C. F for Rs. 50/- deposited vide IPO- No. 031235 dated- 22-10-98.	27-10-98 1m	Heard Mr. Das learned counsel appearing on behalf of the applicant. Mr. Das wants to withdraw the application. Mr. J. L. Sarkar learned counsel for Railway Administration has no objection. Application is dismissed on withdrawal. 62 Member
② Requisite 4 copies have been filed.		 Vice-Chairman

